

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

Appeal No. 201 of 2019

Dated : 19th September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of :

**Rajasthan Rajya Vidyut Utpadan Nigam Ltd.Appellant(s)
Vs.
Jaipur Vidyut Vitran Nigam Limited & Ors.Respondent(s)**

Counsel for the Appellant(s) : Ms. Ranjitha Ramachandran
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Bipin Gupta for R-1 to R-3
Mr. C.K. Rai
Mr. Sachin Dubey
Mr. Sumit Panwar for R-4

ORDER

Pleadings are complete.

List the matter for hearing on **17.12.2019.**

**(Ravindra Kumar Verma)
Technical Member**

mk/pk

**(Justice Manjula Chellur)
Chairperson**